

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

IA 109 of 2020 in CP(IB) 22 of 2017 With
IA 110 of 2020, IA 111 of 2020, IA 112 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2020

Name of the Company:

Micro Forge (India) Ltd
V/s
State Bank of India & Ors

Section:

10/ 60(5) of IBC, 2016

ORDER

Learned Counsel appeared for the Corporate Person.

Learned Counsel for the State Bank of India appeared.

Learned Counsel for the liquidator appeared.

Matter to appear for further consideration on 02.11.2020

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 7th day of October, 2020

PC

(MADAN B GOSAVI)
MEMBER (JUDICIAL)